

## Annexure-4

Name of the corporate debtor: Pushpa Builders Limited		Date of commencement of CIRP:20.09.2022		List of creditors as on:22.04.2024										
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt of claim	Amount claimed [Amount in Rs.]	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Mudraksh Investfin Pvt Ltd*		387530354.7	385702189.7	Unsecured	NA	NA	No	26.79%	0	0	1828165	0	*After assignment of debt by assignor, Vaish Cooperative Adarsh Bank Ltd to the assignee, Mudraksh Investfin Pvt Ltd.
2	Dr. Vinod Garg		54820026.48	23690478.31	Unsecured	NA	NA	No	1.65%	0	0	31129548.17	0	
3	Sanjay Bhardwaj		11363000	0	Unsecured	NA	NA	No	0	0	0	11363000	0	
4	Exert Buildcon Pvt Ltd.	20/02/2023	161175000	0	Unsecured	NA	NA	No	0	0	0	161175000	0	
5	Kotak Mahindra Bank Ltd	14/07/2023	295185174.2	295185174.2	Unsecured	NA	NA	No	20.50%	0	0	0	0	
6	Rajini Dhar		2027598	0	Unsecured	NA	NA	No	0	0	0	2027598	0	
7	KWI		214386995	0	Unsecured	NA	NA	Yes	0	214386995	0		214386995	Claim received by the RP after 90days of iCD and no reason of delay and supporting documents has been received to substantiate the claim. However, the same amount stands in the financials of the CD under the head other current liabilities.
<b>Total</b>			<b>1126488148</b>	<b>704577842.2</b>					<b>48.94%</b>	<b>214386995</b>	<b>0</b>	<b>207523311.2</b>	<b>214386995</b>	